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Title: Decision of the Speaker under Tenth Shedule to the Constitution.

SECRETARY-GENERAL: Sir, I beg to lay on the Table a copy of the decision dated 10th December, 2008 (Hindi and English versions) of the Speaker, Lok Sabha on the petition given by Shri Bhartruhari Mahtab, MP against Shri Harihar Swain under the Tenth Schedule to the Constitution and the Members of Lok Sabha (Disqualification on ground of Defection) Rules, 1985.

(Placed in Library, See No. LT –9540/2008)